

STATEMENT II

Number of Scheduled Caste Families economically assisted during the Seventh Five Year Plan (1985-90) and 1990-91

State/UT	Seventh Plan	1990-91
1 Andhra Pradesh	1672627	315970
2 Assam	70226	20241
3 Bihar	1361525	237322
4 Goa	6590	1167
5 Gujarat	252585	55989
6 Haryana	217632	33736
7 Himachal Pradesh	135472	17998
8 Jammu & Kashmir	12901	2225
9 Karnataka	529337	73511
10 Kerala	353373	151610
11 Madhya Pradesh	991299	153402
12 Maharashtra	556054	100252
13 Manipur	1949	166
14 Orissa	535679	65574
15 Punjab	303104	48876
16 Rajasthan	650296	118222
17 Sikkim	8079	1079
18 Tamil Nadu	1055491	226920
19 Tripura	25111	5494
20 Uttar Pradesh	1953264	348777
21 West Bengal	1241489	160755
22 Chandigarh	2327	401
23 Delhi	46167	2354
24 Pondicherry	12597	2337
25 Daman and Diu	88	N.A.
Total	11995262	2139368

[English]

Scheme to Eradicate Poverty of Tribals in Bihar

3307. SHRI LALIT ORAON :

SHRI SIMON MARANDI :

SHRI RAM TAHAL
CHOUDHARY :

Will the Minister of WELFARE be pleased to state :

(a) whether Government have formulated or propose to formulate any

scheme to eradicate poverty of the tribals in Bihar during the current financial year;

(b) if so, the details thereof;

(c) the time by which the schemes are likely to be implemented;

(d) the number of persons to be benefited from these schemes; and

(e) the total expenditure likely to be incurred on the schemes?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) Yes, Sir. Under the Tribal Sub-Plan strategy assistance is extended for development programmes and income generating family welfare oriented programmes.

(b) The allocation for Tribal Sub-Plan in Bihar was Rs. 587.90 crores.

(c) These are continuing programmes sanctioned on a Five Year Plan basis.

(d) During the current financial year 1,15,000 families are likely to be economically assisted. During the 7th Plan period against the target of 4155726 families to be economically assisted, the actual number of those benefited stood at 5288825.

(e) According to the information furnished by the State Govt. of Bihar to the total expenditure likely to be incurred during 1991-92 would be Rs. 587.90 crores.

[Translation]

Rehabilitation of Migrant Tribals

3308. **SHRI GIRDHARI LAL BHARGAVA :** Will the Minister of WELFARE be pleased to state :

(a) whether the Government propose to formulate a new national policy to check the rampant migration of tribals and for their rehabilitation; and

(b) if so, the names of the tribals areas in Rajasthan to be benefited from his policy ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) and

(b) National policy for the rehabilitation of project displaced tribals is being formulated.

Ishwari Prasad Committee

3309. **SHRI DAU DAYAL JOSHI :** Will the Minister of LABOUR be pleased to state :

(a) whether the report of the Ishwari Prasad Committee regarding working Journalists has been examined by the Government; and

(b) if so, the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR) : (a) and (b) An inter departmental Empowered Committee has been constituted by the Government of India, to process the recommendations of the Ishwari Prasad Committee.

[English]

Renovation and Conservation of Jama Masjid, Delhi

3310. **DR. A. K. PATEL :**
SHRI SHANKERSINH VAGHELA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the amount sanctioned by the Government for the renovation and conservation of Jama Masjid, Delhi during the year 1990-91;

(b) the amount actually spent during that year and the total amount spent so far;